

10  
29/8/24

**HIGH COURT OF DELHI**  
**Shershah Road, New Delhi**

No. \_\_\_\_\_/DHC/Gaz./G-3/Misc./2024

Dated:

From:

To The Registrar General,  
High Court of Delhi,  
New Delhi

Mr. Atul M. Kurhekar,  
Secretary General,  
Supreme Court of India,  
Tilak Marg, New Delhi 110001  
E-mail: [sg.office@sci.nic.in](mailto:sg.office@sci.nic.in)

Sub: Nominations of Judicial Officers for the National Conference of the District Judiciary scheduled to be held on 31.08.2024 & 01.09.2024.

Sir,

I am directed to refer to your letter dated 22.08.2024, and to say that your request regarding nomination of 60 Judicial officers of the cadre of District Judge (30), Civil Judge (Senior Division) (15), and Civil Judge (Junior Division) (15) for the National Conference of the District Judiciary organized by the Supreme Court of India scheduled to be held on 31<sup>st</sup> August and 01<sup>st</sup> September, 2024 at Convention Centre at Bharat Mandapam, Pragati Maidan, New Delhi, has been acceded to. The list of the nominated Judicial Officers is at Annexure 'A'.

I am further directed to inform you that the name of the Registrar from this Court to act as Nodal Officer for the aforesaid Conference will be provided to you shortly.

Yours Sincerely,

(Surender Pal)  
Joint Registrar (Gaz.-IB)  
for Registrar General

Judl Br (W)  
N. Kumar

5096-97  
No. \_\_\_\_\_/DHC/Gaz./G-3/Misc./2024

Dated: 24/08/2024

1. Copy along with copy of letter dated 22.08.2024 received from the Secretary General, Supreme Court of India along with the list of nominated Judicial Officers (Annexure 'A') be forwarded to the following Principal District & Sessions Judges for information and necessary action:
  - i. The Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.

- ii. The Principal District & Sessions Judge, South District, Saket Courts, New Delhi.
- iii. The Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.
- iv. The Principal District & Sessions Judge, North-West District, Rohini Courts, Delhi.
- v. The Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue Court Complex, New Delhi.
- vi. The Principal District & Sessions Judge, North-East District, Karkardooma Courts, Delhi.

2. Copy along with copy of letter dated 22.08.2024 received from the Secretary General, Supreme Court of India along with the list of nominated Judicial Officers (Annexure 'A') be forwarded to the following Principal District & Sessions Judges with the request to inform the nominated Judicial officers accordingly:-

- i. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
- ii. The Principal District & Sessions Judge, New Delhi District, Patiala House Courts, New Delhi.
- iii. The Principal District & Sessions Judge, South-West District, Dwarka Courts, Delhi.
- iv. The Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
- v. The Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi.
- vi. The Principal District & Sessions Judge, South District, Saket Courts, New Delhi.
- vii. The Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.
- viii. The Principal District & Sessions Judge, North-West District, Rohini Courts, Delhi.
- ix. The Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue Court Complex, New Delhi.
- x. The Principal District & Sessions Judge, South-East District, Saket Courts, New Delhi.
- xi. The Principal District & Sessions Judge, North-East District, Karkardooma Courts, Delhi.
- xii. The Principal District & Sessions Judge, North District, Rohini Courts, Delhi.



(Vinay Sharma)  
Deputy Registrar (Gaz.-IB)

Atul M. Kurhekar  
Secretary General  
Supreme Court of India



Tel.: 011-23384661  
Fax: 011-23386178  
E-mail : sg.office@sci.nic.in

22 August 2024

Shri Kanwaljeet Arora  
The Registrar General  
High Court of Delhi  
Shershah Road  
New Delhi

Dear Shri Arora,

As part of the activities to mark the 75<sup>th</sup> year of the establishment of the Supreme Court of India, a National Conference of the District Judiciary is being organised by the Supreme Court of India on 31 August and 1 September 2024. The Conference will be inaugurated by Shri Narendra Modi, Hon'ble Prime Minister of India. Smt. Droupadi Murmu, Hon'ble President of India will deliver the valedictory address on 1<sup>st</sup> September, 2024. The venue for the Conference will be the Convention Centre at Bharat Mandapam, Pragati Maidan, New Delhi. The proposed programme for the Conference is attached.

Hon'ble the Chief Justice of India has already addressed a letter to Hon'ble Chief Justice of your High Court inviting him for the Conference. Hon'ble the Chief Justice of India has requested me to coordinate with Registrar Generals of all the High Courts to nominate judicial officers for the Conference. Insofar as your High Court is concerned, 60 judicial officers of the cadre of District Judge (30), Civil Judge (Senior Division) (15) and Civil Judge (Junior Division) (15) are to be nominated for participating physically in the Conference and all other judicial officers will participate virtually.

You are, therefore, requested to nominate the judicial officers, as indicated above, accordingly and send their names with their designation to Mr. Rakesh Kumar, Registrar (Judges' Admn) by 24<sup>th</sup> August, 2024 on email id- [registrar.protocol@sci.nic.in](mailto:registrar.protocol@sci.nic.in).

I also request you to nominate one of the Registrars from your High Court to act as a Nodal officer to ensure the timely arrival at the venue of the Conference on both days, i.e., 31<sup>st</sup> August and 1<sup>st</sup> September, 2024. It may please be noted that the judicial officers must take their designated seats at the venue of the Conference by 8.30 a.m on both the days.

With regards,

Yours sincerely,

A handwritten signature in black ink, appearing to read 'Atul M. Kurhekar'.

(Atul M Kurhekar)

PROPOSED PROGRAMME

National Conference of the District Judiciary

31 August - 1 September 2024

Venue: Multi-purpose Hall, Level-3, Convention Centre,  
Bharat Mandapam, Mathura Road, New Delhi

31 August 2024

Inaugural Session	9:00 A.M. - 11:30 A.M.
Working Session 1	12:00 Noon - 1:30 P.M.
Working Session 2	2:30 P.M. - 4:00 P.M.
Working Session 3	4:30 P.M. - 5:30 P.M.

1 September 2024

Working Session 4	10:00 A.M. - 12:00 Noon
Working Session 5	12:30 P.M. - 1:30 P.M.
Working Session 6	2:30 P.M. - 3:30 P.M.
Valedictory Session	3:30 P.M. - 5:00 P.M.

The detailed programme will be shared shortly.

Annexure 'A'

PROPOSED LIST OF DHJS AND DJS OFFICERS FOR NOMINATION  
FOR THE NATIONAL CONFERENCE TO BE HELD ON 31.08.2024 AND  
01.09.2024

S.No.	Name of the Judicial Officers	Posting	Civil/ Police District	Place of Posting
✓ 1.	Vinod Kumar	Principal District & Sessions Judge	West	THC
2.	Madhu Jain	Principal District & Sessions Judge	South	Saket
3.	Renu Bhatnagar	Principal District & Sessions Judge	Shahdara	KKD
4.	Virender Kr. Baisal	Principal District & Sessions Judge	North-West	Rohini
5.	Anju Bajaj Chandna	Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI)		RACC
6.	Sarita Birbal	Principal District & Sessions Judge	North-East	KKD
7.	Pitamber Dutt	District Judge (Commercial Court)	East	KKD
8.	Pankaj Gupta	District Judge (Commercial Court)	South-West	Dwarka
✓ 9.	Hemani Malhotra	District Judge (Commercial Court)	West	THC
10.	Vineeta Goyal	District Judge (Commercial Court)	New Delhi	PHC
11.	Illa Rawat	District Judge (Commercial Court)	Central	THC
12.	Anu Grover Baliga	District Judge (Commercial Court)	South-East	Saket
13.	Preeti Agrawal Gupta	District Judge (Commercial Court)	North-West	Rohini
14.	Savita Rao	District Judge (Commercial Court)	South	Saket
15.	Neera Bharihoke	District Judge (Commercial Court)	South-East	Saket
✓ 16.	Naresh Kr Malhotra	District Judge (Commercial Court)	West	THC
17.	Ravinder Bedi	District Judge (Commercial Court)	Central	THC
18.	Navita Kumari Bagha	District Judge	South-East	Saket
19.	Vandana	District Judge	Central	THC
✓ 20.	Monika Saroha	District Judge	West	THC
21.	Purva Sareen	District Judge	South	Saket
22.	Mona Tardi Kerketta	District Judge	South-East	Saket
23.	Shivali Bansal	District Judge	North	Rohini
24.	Ruchika Singla	District Judge	North-West	Rohini
25.	Neha Paliwal Sharma	District Judge	Central	THC
26.	Vijeta Singh Rawat	District Judge	New Delhi	PHC
27.	Manu Vedwan	District Judge	North-East	KKD
✓ 28.	Goma Dabas Gupta	District Judge	West	THC
29.	Shagun Sharma	District Judge	Central	THC

30.	Prabh Deep Kaur	District Judge	South-East	Saket
31.	Rajani Ranga	CJM	North-West	Rohini
32.	Neha Gupta Singh	CJM	North	Rohini
33.	Tanvi Khurana	CJM	South	Saket
34.	Rajat Goyal	CJM	South-West	Dwarka
35.	Sonam Singh - I	CJM		RACC
✓ 36.	Sonam Gupta	CJM	West	THC
37.	Vidhi Gupta Anand	CJM	Shahdara	KKD
38.	Nabeela Wali	CJM	New Delhi	PHC
39.	Saloni Singh	SCJ-cum-RC	Shahdara	KKD
40.	Neeti Suri Mishra	SCJ-cum-RC	North	Rohini
41.	Aakanksha Vyas	SCJ-cum-RC	North-East	KKD
✓ 42.	Himanshu Raman Singh	SCJ-cum-RC	West	THC
43.	Vaibhav Mehta	SCJ-cum-RC	New Delhi	PHC
44.	Ruby Neeraj Kumar	SCJ-cum-RC	South	Saket
45.	Shriya Agrawal	ACJM	South-East	Saket
46.	Vasundhara Azad	ACJM	East	KKD
47.	Prigya Gupta	ACJM	North-East	KKD
✓ 48.	Kautuk Bhardwaj	Civil Judge	West	THC
49.	Sahil Gupta	Civil Judge	Central	THC
50.	Shivangi Vyas	JMFC (NI Act)	North-West	Rohini
✓ 51.	Dev Saroha	JMFC	West	THC
52.	Kavita Bist	JMFC (NI Act) Digital Court	East	KKD
53.	Anamika	JMFC	New Delhi	PHC
54.	Kanika Jain	Full Time Secretary, DLSA, North-West	North-West	Rohini
55.	Deepakshi Rana	JMFC	Shahdara	KKD
56.	Kritika Jain	JMFC (Mahila Court)	South-West	Dwarka
57.	Isra Zaidi	JMFC (Mahila Court)	Shahdara	KKD
58.	Sana Khan	JMFC (Mahila Court)	South	Saket
59.	Anmol Nohria	JMFC (NI Act) Digital Court	Shahdara	KKD
60.	Payal Singal	JMFC	Central	THC

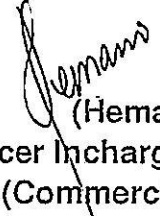


MOST IMMEDIATE / OUT AT ONCE

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)  
TIS HAZARI COURTS : DELHI

No. 26969-26983/JOTP/Gaz./PDJ West/2024 Dated, Delhi the 28/8/24  
Copy forwarded for information and necessary action to:-

1. The Officer Incharge, Pool Car, Tis Hazari Courts, Delhi.
2. The Judicial Officers concerned of West District, Tis Hazari Courts, Delhi.
3. The O/o CJM, West District, Tis Hazari Courts, Delhi.
4. The DDO, Accounts Branch, West District, Tis Hazari Courts, Delhi.
5. The PS to Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi for information.
6. For uploading on LAYERS.
7. For uploading on centralized website through LAYERS.

  
28/8/24  
(Hemani Malhotra)  
Officer Incharge (Judicial Branch)  
DJ (Commercial)-02, West Distt.